EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of other creditors (Other than financial creditors and operational creditors); Date of Commencement of CIRP: March 28 2024, ; List of Creditors as on January

8, 2025

| S.N Name of o creditor | |
|--|---------------------------|
| Identification No. | |
| Date of Amount receipt claimed | Details of claim received |
| Amount of claim admitted | |
| Natur covered e of by claim security interest | Details of claim admitted |
| Amount covered by guarantee | admitted |
| Wheth er related party? | |
| of continge at claim | |
| any mutual dues, that may be set- off | Amount of |
| Amount of claim not admitted | |
| Amount of claim under verification | |
| Remarks, if any | AHIOGH |

